

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ ^{CA No. 61/2017} CP No. 75/ND/2016
^{CP No. 54/ND/2016}
राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Satish Kumar Singh & Onkaleshwar Coloniser Pvt. Ltd.

कम्पनी अधिनियम की धारा :

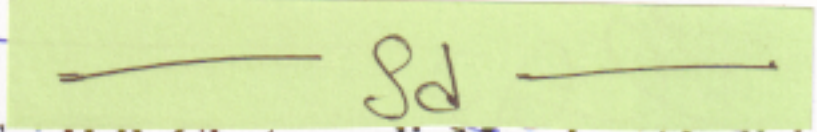
SECTION OF THE COMPANIES ACT: Rule 12 of NCLT, 2016.

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Rajnish Sinha, Adv.	Advocate	Respondent	R.L.
2	Anil Kumar, PCS	P.C.S.	Respondent	Anil K.
3	SAURABH ADHIKARY	ADV	RESPONDENT	
4	Ashish Agarwal	Adv	for petitioner	
5	<u>CA NO. 61/2017 in CP No. 75/ND/2016, 54/ND/2016</u>			

Sh. Rajnish Sinha, Advocate alongwith Sh. Anil Kumar, PCS for the respondents. Sh. Ashish Agarwal alongwith Sh. Ashish Kumar Srivastava, Advocates for the petitioner.

In the present matter, Ld. Observer has already submitted his report and this application has previously been disposed of by this Tribunal's order dated 19th May, 2017 subject to such observation made in the order by this Court on 14.08.2017 in respect of continuance or otherwise of Dr. Pawan Jaiswal as an observer in the matter.

Dated: 20.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash